

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 619**

**TO BE ANSWERED ON THE 06TH FEBRUARY, 2018/ MAGHA 17, 1939 (SAKA)
DEATH OF PRISONERS**

619. SHRI VENKATESH BABU T.G. :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that as per the National Crime Records Bureau (NCRB), 552 prisoners died due to unnatural causes in the country between 2012 to 2015;

(b) if so, the details thereof, year-wise/ State-wise;

(c) whether inhuman conditions and lack of basic facilities in prisons has resulted in such a huge number of unnatural deaths;

(d) if so, whether the Government has issued any direction to the States to improve the conditions in jails; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): State/UT wise details of natural and unnatural death of prison inmates for the years 2012, 2013, 2014, and 2015 are given at Annex I.

“Prisons” is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. The administration and management of prisons is primarily the responsibility of respective State Governments.

However, the Government of India has been providing regular guidance and advice to the States and UTs in the matter of prison administration and management. The guidelines/advisories issued by MHA are available at

MHA’s website <http://mha1.nic.in/PrisonReforms/advisory.html>. The

Ministry of Home Affairs had also prepared a Model Prison Manual in 2016

and had forwarded it to all States/UTs. The Manual provides detailed

guidance to the States on maintenance of prisoners, medical care, welfare

of prisoners, prison discipline, and women prisoners etc.

State/UT-wise incidence of Unnatural Deaths of Inmates due to various causes in prisons during 2012

Sl. No.	State/UT	Unnatural Deaths							Total (Col.3 To Col.9)
		Suicide	Execution	Murder by Inmates	Deaths due to Assault by Outside Elements	Deaths due To Firing	Deaths due to Negligence / Excess by Jail Personnel	Others	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	1	0	0	0	0	0	11	12
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0
3	ASSAM	4	0	0	0	0	0	0	4
4	BIHAR	3	0	0	6	0	0	4	13
5	CHHATTISGARH	0	0	0	0	0	0	2	2
6	GOA	0	0	0	0	0	0	0	0
7	GUJARAT	2	0	0	0	0	0	0	2
8	HARYANA	5	0	0	0	0	0	1	6
9	HIMACHAL PRADESH	1	0	0	0	0	0	0	1
10	JAMMU & KASHMIR	0	0	0	0	0	0	0	0
11	JHARKHAND	1	0	1	0	0	0	0	2
12	KARNATAKA	7	0	0	0	0	0	0	7
13	KERALA	2	0	0	0	0	0	0	2
14	MADHYA PRADESH	3	0	0	0	0	0	0	3
15	MAHARASHTRA	1	1	1	0	0	0	0	3
16	MANIPUR	0	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0	0
20	ODISHA	7	0	0	0	0	0	0	7
21	PUNJAB	17	0	0	0	0	0	0	17
22	RAJASTHAN	9	0	0	3	0	0	3	15
23	SIKKIM	0	0	0	0	0	0	0	0
24	TAMIL NADU	5	0	0	1	2	0	0	8
25	TRIPURA	0	0	0	0	0	0	0	0
26	UTTAR PRADESH	10	0	2	0	0	0	0	12
27	UTTARAKHAND	0	0	0	0	0	0	0	0
28	WEST BENGAL	7	0	0	0	0	0	0	7
	TOTAL (STATES)	85	1	4	10	2	0	21	123
29	A & N ISLANDS	0	0	0	0	0	0	0	0
30	CHANDIGARH	0	0	0	0	0	0	0	0
31	D & N HAVELI	0	0	0	0	0	0	0	0
32	DAMAN & DIU	0	0	0	0	0	0	0	0
33	DELHI	2	0	0	0	0	0	1	3
34	LAKSHADWEEP	0	0	0	0	0	0	0	0
35	PUDUCHERRY	0	0	0	0	0	0	0	0
	TOTAL (UTs)	2	0	0	0	0	0	1	3
	TOTAL (ALL-INDIA)	87	1	4	10	2	0	22	126

Source: Prison Statistics India

State/UT-wise incidence of Unnatural Deaths of Inmates due to various causes in prisons during 2013

Sl. No.	State/UT	Unnatural Deaths							Total (Col.3 To Col.9)
		Suicide	Execu-tion	Murder by Inmates	Deaths due to Assault by Out-side Eleme-nts	Deaths due To Firing	Deaths due to Negli-gence / Excess by Jail Person-nel	Others	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	1	0	0	0	0	0	0	1
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0
3	ASSAM	1	0	1	0	0	0	3	5
4	BIHAR	2	0	1	0	0	0	0	3
5	CHHATTISGARH	3	0	1	0	0	0	0	4
6	GOA	0	0	0	0	0	0	0	0
7	GUJARAT	2	0	0	0	0	0	3	5
8	HARYANA	5	0	0	0	0	0	4	9
9	HIMACHAL PRADESH	0	0	0	0	0	0	0	0
10	JAMMU & KASHMIR	0	0	2	0	0	0	0	2
11	JHARKHAND	2	0	0	0	0	0	1	3
12	KARNATAKA	4	0	0	0	0	0	0	4
13	KERALA	1	0	0	0	0	0	2	3
14	MADHYA PRADESH	4	0	1	4	0	0	0	9
15	MAHARASHTRA	3	0	0	1	0	0	0	4
16	MANIPUR	0	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0	0
18	MIZORAM	0	0	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0	0
20	ODISHA	1	0	0	0	1	0	0	2
21	PUNJAB	9	0	0	0	0	0	0	9
22	RAJASTHAN	3	0	0	0	0	0	8	11
23	SIKKIM	0	0	0	0	0	0	0	0
24	TAMIL NADU	9	0	1	0	0	0	0	10
25	TRIPURA	0	0	0	0	0	0	0	0
26	UTTAR PRADESH	14	0	0	4	0	0	0	18
27	UTTARAKHAND	0	0	0	0	0	0	0	0
28	WEST BENGAL	5	0	0	0	0	0	0	5
	TOTAL (STATES)	69	0	7	9	1	0	21	107
29	A & N ISLANDS	0	0	0	0	0	0	0	0
30	CHANDIGARH	0	0	0	0	0	0	0	0
31	D & N HAVELI	0	0	0	0	0	0	0	0
32	DAMAN & DIU	0	0	0	0	0	0	0	0
33	DELHI	2	1	1	3	0	0	1	8
34	LAKSHADWEEP	0	0	0	0	0	0	0	0
35	PUDUCHERRY	0	0	0	0	0	0	0	0
	TOTAL (UTs)	2	1	1	3	0	0	1	8
	TOTAL (ALL-INDIA)	71	1	8	12	1	0	22	115

State/UT-wise Incidence of Unnatural Deaths of Inmates due to Various Causes in Prisons during 2014

Sl. No.	State/UT	Unnatural Deaths							Total (Col.3 To Col.9)
		Suicide	Execu- tion	Murder by Inmates	Deaths due to Assault by Out- side Elemen- ts	Deaths due To Firing	Deaths due to Negli- gence / Excess by Jail Personn el	Others	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	2	0	1	0	0	0	0	3
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0
3	ASSAM	1	0	0	0	0	0	0	1
4	BIHAR	2	0	3	0	0	0	1	6
5	CHHATTISGARH	2	0	1	0	0	0	0	3
6	GOA	0	0	0	0	0	0	0	0
7	GUJARAT	3	0	0	0	0	0	1	4
8	HARYANA	4	0	1	0	0	0	5	10
9	HIMACHAL PRADESH	0	0	0	1	0	0	0	1
10	JAMMU & KASHMIR	2	0	0	0	0	0	0	2
11	JHARKHAND	2	0	0	0	0	0	1	3
12	KARNATAKA	15	0	0	0	0	0	0	15
13	KERALA	3	0	0	0	0	0	2	5
14	MADHYA PRADESH	3	0	1	1	1	0	0	6
15	MAHARASHTRA	6	0	0	0	0	0	0	6
16	MANIPUR	0	0	0	0	0	0	0	0
17	MEGHALAYA	0	0	0	0	0	0	0	0
18	MIZORAM	1	0	0	0	0	0	0	1
19	NAGALAND	1	0	0	0	0	0	0	1
20	ODISHA	1	0	0	0	0	0	43	44
21	PUNJAB	10	0	0	0	0	0	2	12
22	RAJASTHAN	6	0	3	0	1	1	1	12
23	SIKKIM	0	0	0	0	0	0	0	0
24	TAMIL NADU	5	0	0	0	0	0	0	5
25	TELANGANA	0	0	0	0	0	0	0	0
26	TRIPURA	0	0	0	0	0	0	0	0
27	UTTAR PRADESH	18	0	1	1	0	0	2	22
28	UTTARAKHAND	0	0	0	0	0	0	2	2
29	WEST BENGAL	9	0	0	0	0	0	12	21
	TOTAL (STATES)	96	0	11	3	2	1	72	185
30	A & N ISLANDS	0	0	0	0	0	0	0	0
31	CHANDIGARH	0	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0
34	DELHI	5	0	2	1	0	0	1	9
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	0	0	0	0	0	0	0	0
	TOTAL (UTs)	5	0	2	1	0	0	1	9
	TOTAL (ALL-INDIA)	101	0	13	4	2	1	73	194

Source: Prison Statistics India

State/UT-wise Incidence of Deaths of Inmates due to Various Causes in Prisons during 2015

Sl. No.	State/UT	Unnatural Deaths							Total (Col.3 To Col.9)
		Suicide	Execu- tion	Murder by Inmates	Deaths due to Assault by Out- side Elem- ents	Deaths due To Firing	Deaths due to Negli- gence / Excess by Jail Personnel	Others	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	ANDHRA PRADESH	6	0	0	0	0	0	0	6
2	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0
3	ASSAM	2	0	0	0	0	0	0	2
4	BIHAR	1	0	0	0	0	0	0	1
5	CHHATTISGARH	0	0	0	0	0	0	0	0
6	GOA	0	0	0	0	0	0	0	0
7	GUJARAT	2	0	0	0	0	0	0	2
8	HARYANA	2	0	0	0	0	0	0	2
9	HIMACHAL PRADESH	0	0	0	0	0	0	2	2
10	JAMMU & KASHMIR	0	0	0	0	0	0	0	0
11	JHARKHAND	1	0	0	1	0	0	3	5
12	KARNATAKA	9	0	1	1	0	0	0	11
13	KERALA	0	0	0	0	0	0	2	2
14	MADHYA PRADESH	4	0	0	0	0	0	0	4
15	MAHARASHTRA	6	1	0	0	0	0	0	7
16	MANIPUR	1	0	0	0	0	0	0	1
17	MEGHALAYA	1	0	0	0	0	0	0	1
18	MIZORAM	0	0	0	0	0	0	0	0
19	NAGALAND	0	0	0	0	0	0	0	0
20	ODISHA	2	0	0	0	0	0	0	2
21	PUNJAB	4	0	0	1	0	0	0	5
22	RAJASTHAN	2	0	0	0	0	0	0	2
23	SIKKIM	0	0	0	0	0	0	0	0
24	TAMIL NADU	5	0	0	1	0	0	0	6
25	TELANGANA	0	0	0	0	0	0	0	0
26	TRIPURA	1	0	0	0	0	0	0	1
27	UTTAR PRADESH	9	0	1	3	0	0	8	21
28	UTTARAKHAND	2	0	0	0	0	0	0	2
29	WEST BENGAL	10	0	0	0	0	0	2	12
	TOTAL (STATES)	70	1	2	7	0	0	17	97
30	A & N ISLANDS	2	0	0	0	0	0	0	2
31	CHANDIGARH	0	0	0	0	0	0	0	0
32	D & N HAVELI	0	0	0	0	0	0	0	0
33	DAMAN & DIU	0	0	0	0	0	0	0	0
34	DELHI	4	0	9	0	0	0	2	15
35	LAKSHADWEEP	0	0	0	0	0	0	0	0
36	PUDUCHERRY	1	0	0	0	0	0	0	1
	TOTAL (UTs)	7	0	9	0	0	0	2	18
	TOTAL (ALL-INDIA)	77	1	11	7	0	0	19	115